

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

Original Application No.332/00226/2015

This the 20th day of February, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J

Hon'ble Mr. Devendra Chaudhry, Member - A

Om Prakash Chaudhary, aged about 60 years, son of- Late Shri Murali Bhagat, Resident of – Adhiyari Bagh, Ramleela Ground, Post – Gorakhnath, Thana- Tiwaripur, District- Gorakhpur.

..... Applicant

By Advocate: Sri S. Srivastava for Sri Praveen Kumar.

VERSUS

1. UNION OF INDIA, through the General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. The Senior Divisional Personnel Officer, Northern Railway, Hazratganj, Lucknow.
4. The Senior Divisional Mechanical Engineer (Diesel), Northern Railway, Alambagh, Lucknow.
5. Sri A.K. Srivastava, presently posted as Master Craft Man under Senior Divisional Engineer (Diesel), Northern Railway, Alambagh, Lucknow.

..... Respondents

By Advocate: Sri D.K. Mishra

O R D E R (ORAL)

Hon'ble Ms. Jasmine Ahmed, Member – J

Learned counsel for the applicant is present and states that he has no instructions in this matter. Accordingly, the Original Application is dismissed for want of instructions.

(Devendra Chaudhry)
Member (A)

JNS

(Jasmine Ahmed)
Member (J)